

branches, should verify that such Statements are being despatched in time. Specific complaints of a branch not providing this service to the customers are looked into by the banks for remedial action.

**Filling up of Reserved Posts in Syndicate Bank**

**5923. SHRI SATYANARAYAN PANWAR :** Will the Minister of FINANCE be pleased to state :

(a) the number of reserved posts for Scheduled Castes/Scheduled Tribes lying vacant in the Syndicate Bank, category-wise and since when these have been lying vacant ;

(b) the number of posts out of those reserved for each of these categories in recruitment and promotion in this Bank, which have been de-reserved from 1978 till date and the reasons for de-reserving these posts ; and

(c) the details of the efforts being made to fill up the posts reserved for Scheduled Castes and Scheduled Tribes, which are lying vacant ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** (a) A

statement, based on the data furnished by Syndicate Bank, showing the required information, is given below.

(b) The details of the posts de-reserved by Syndicate Bank, based on the information furnished by it, during the period from 1978 to 1986, are indicated at Annexure-II. The bank has also reported that reasons for de-reservation of the posts, reserved for Scheduled Casts/Scheduled Tribes, are that sufficient number of Scheduled Castes/Scheduled Tribes employees did not qualify for appointment/promotion even after relaxing qualifying standards for them.

(c) As reported by the bank, it is making various efforts to clear the backlog in vacancies reserved for Scheduled Castes/Scheduled Tribes which include placing of indents with Banking Service Recruitment Boards after taking into account the backlogs and current reservations ; conducting of pre-recruitment and pre-promotion training programmes ; extending of relaxations in qualifying standards in promotions ; association of a representative belonging to Scheduled Caste/Scheduled Tribe Communities with the Interview and Selection Process.

**Statement**

(Data Provisional)

S. No.	Category of Staff	1st year (1986)		2nd year (1985)		3rd year (1984)		Total	
		SC	ST	SC	ST	SC	ST	SC	ST

**(A) Post Lying Vacant in Direct Recruitment Quota :**

1. Officers	—	4	—	40	—	35	—	79
2. Clerical	27	31	15	95	7	55	49	181
3. Sub. Staff	22	23	4	11	2	5	28	39

**(B) Posts Lying Vacant in Promotion Quota from Clerical Category to Office Category.**

Clerk to Officer	—	20	—	13	—	—	—	33
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## ANNEXURE-II

*Statement showing the Details of De Reservation of Reserved Posts for Scheduled Castes/Scheduled Tribes from 1978 to 1986.*

(Data Provisional)

Year	Directs Recruitment Quota						Promotion Quota Clerical to Officer's Cadre	
	Officers		Clerks		Sub. Staff		SC	ST
	SC	ST	SC	ST	SC	ST		
1978	71	109	432	366	3	22	53	46
1979	87	119	423	306	1	25	10	46
1980	88	123	371	346	1	34	23	71
1981	56	28	286	314	1	45	23	71
1982	47	38	218	233	9	51	48	89
1983	40	47	136	208	10	49	20	14
1984	41	71	90	162	10	48	—	—
1985	—	78	54	199	14	37	—	13
1986	—	79	49	181	28	39	—	33

5924. SHRI RAM SWARUP RAM : Will the Minister of WELFARE be pleased to state :

(a) whether Government propose to give financial assistance to Scheduled Castes/Scheduled Tribes upto 95 per cent of the cost of fixed assets for setting up of an industrial unit costing upto rupees three lakhs, as recommend by the committee on Scheduled Castes and Scheduled Tribes ;

(b) if so, the details thereof ; and

(c) the action taken so far in this direction ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) to (c). Financial Assistance is provided to Scheduled Caste and Scheduled Tribe entrepreneurs for bankable schemes including small industrial Units costing upto Rs. 12000/- per beneficiary in the form of margin money loan by the Scheduled Caste Development Corporations set up in 24 States/Union Territories and Tribal

Development Co-operative Corporations set up in 14 States.

The Central Government provides Share Capital Assistance to the Scheduled Caste Development Corporations and funds out of Special Central Assistance to the Tribal Development Co-operative Corporations. These Corporations, in turn, provide margin money loan assistance to individual entrepreneurs.

[English]

Eastern Ghat of Andhra Pradesh in Hill Areas Development Programme

59 5. SHRIMATI N. P. JHANSI LAKSHMI : Will be Minister of PLANNING be pleased to state :

(a) whether Eastern Ghats in Andhra Pradesh are proposed to be included for the Special Central Assistance under Hill Areas Development Programme ; and

(b) if so, the amount earmarked for the purpose ?